

(3)

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP No.

Mahesh Chand Versus N.R. Bhattacharya and Anr.

| Date of Order | Orders |
|---------------|---|
| 3.8.2001 | <p>CP No.22/2001 (OA No.286/95)</p> <p>Mr. S.K.Jain, counsel for the petitioner</p> <p>Mr. Mukund Vyas appeared as proxy counsel to Mr. Arun Chaturvedi, counsel for the opposite parties and files an order of Hon'ble the High Court of Judicature for Rajasthan issued on 13.3.2001. It appears that Hon'ble the High Court has stayed the operation of the order passed by this Tribunal on 13.4.2000 in OA No. 286/95. Therefore, we close this Contempt Petition. On decision of Hon'ble the High Court finally, the petitioner may make a prayer for revival of this Contempt Petition.</p> <p><i>Received copy by S.K. Agarwal 14/8/01 A.P. NAGRATH 16/8/01</i></p> <p><i>Read Seyam 16/8/01</i></p> <p><i>223/6</i></p> <p>(A.P.NAGRATH) Adm. Member</p> <p><i>S.K. Agarwal</i> (S.K.AGARWAL) Judl. Member</p> |